

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 03-11-2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Shailendra Kumar Mishra, Adv.
 Mr. Ashutosh Jha, AOR

For Respondent(s) Mr. N.K. Sinha, Adv.
 Mr. Prem Mardi, Adv.
 Mr. Sanjay Kumar Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of NLPA is complete on respondent Nos.1 and 3, but no one has entered appearance on their behalf.

In respect of respondent No.2 service report has been received with remarks "not residing at present address". However, Mr.Sanjay Kumar Dubey, learned counsel appearing for respondent Nos.2 and 3 seeks and is given four weeks time to file vakalatnama and counter affidavit.

List on 14.12.2017.

SANJAY PARIHAR
Registrar

sk